- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) to (e) Government of India is committed to fully develop the untapped hydro-electric potential in Himachal Pradesh. Based on the request received from Himachal Pradesh, Power Finance Corporation have sanctioned 3 loans amounting to Rs. 949.66 lakhs for survey and investigation in Satluj, Yamuna and Ravi Basins. Government of India has also recently sanctioned Rs. 77.62 crores for preparation of Detailed Project Report (DPR) and for pre-construction activities and development of infrastructure for Parbati-II HE project (800 MW) in Himachal Pradesh by National Hydroelectric Power Corporation. Efforts are being made to avail World Bank assistance for survey and investigation and preparation Bankable DPRs for hydroelectric projects in Himachal Pradesh on Satluj and Ravi Basins. The DPR for Rampur HEP (580 MW) is also being formulated by Nathpa Jhakri Power Corporation with World Bank assistance.

Hydel and Thermal Power Projects in U.P.

- 4830. PROF. M.M.AGARWAL: Will the Minister of POWER be pleased to state:
- (a) the number and names of Hydel and Thermal Power Projects to be set up in the State of Uttar Pradesh during the Ninth Plan;
- (b) the target dates fixed for their completion district-wise/location-wise/ project-wise; and
- (c) the necessary steps being taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE INTHE MINISTRY OF POWER (SHRIMATI 'JAYAWANTI MEHTA): (a) and (b) During the 9lh plan period two thermal power projects and one hydro power project have been commissioned upto March, 2000 in U.P. The details are given as under:

THERMAL

- Tanda U-4 Distt. Faizabad UPSEB
 F.G.Unchahar St. II U-3&4 (NTPC) Distt. Rai Bareli
 2x210MW
- 2. F.G.Unchahar St. II U-3&4 (NTPC) Distt. Rai Bareli 2x210N HYDRO
- 1. Sobla U-1 &2 Disttt. Pithoragarh U.P. Jai Vidyut Nigam 2x3 MW

During the remaining period of the Ninth Plan, Units 1 & 2 (2 x 250 MW) of Tehri Stage-I (THDC) inTehri Garhwal, U.P. are likely to be commissioned in Uttar Pradesh.

(c) Close monitoring is being done by Ministry of Power for timely completion of projects through Empowered Committee and Task Forces constituted for this purpose. For private sector projects, a Crisis Resolution Group has been set up to resolved the 'last mile' problems.

Power Plants in U.P. with Private Participation

- 4831. PROF. M.M. AGARWAL: Will the Minister of POWER be pleased to state:
- (a) the details of proposals submitted by private companies and public sector companies for setting up of power plants in the State of Uttar Pradesh during the Ninth Five Year Plan;
- (b) the total number of power plants set up in the State during this period and the total amount being invested for these projects; and
- (c) the steps being taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE INTHE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) The details of poroposal submitted by private companies and public sector companies for setting up of power plants in the State of Uttar Pradesh during the 9th Plan is given in the enclosed Statement, (see below).

(b) During the 9th Plan period, two thermal power projects and one hydro power project have been commissioned upto March 2000 in Uttar Pradesh. The details are given as under:

SI. Name of Project	Capacity	Estimated Cost
No.	(Rs. Crores)	
THERMAL		
1. Tanda Unit-4 Distt.	110 MW	496.88 (incl. cost
Faizabad UPSEB		ofUnits-1,2&3)
2. F.G.UnchaharSt.IIUnits*-3&4	2x210 MW	1595.71
(NTPC) Distt. Rai Bareli		
HYDRO		
1. Sobla Units-1 & 2 Distt.	2x3MW	15.98
Pithoraaarh U.P. Jai Vidvut Niaam		